

DIVISION BENCH

P-104

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/41(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS B K ROY PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Dipankar Das, Adv.] For the Financial Creditor
Ms. Sanjana Nandi, Adv.]

Ms. Neelima Chatterjee, Adv.] For the Corporate Debtor
Mr. Suvodeep Chakraborty, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Corporate Debtor seeks to file supplementary affidavit as the reply has already been filed in the matter.
3. Therefore, Supplementary Affidavit, if any, be filed by the Corporate Debtor within three days and the same be responded to by the applicant within 3 days thereafter.
4. List the matter on **30.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**